

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

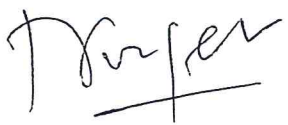

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/55/2017
NAME OF THE PETITIONER(S) : STAND21 FRANCE
NAME OF THE RESPONDENT(S) : STAND21 EXPORTS (I) PVT LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	CN. Nuanjan K.P. Indira	Counsel for Respondents 2 to 5	
2.	Dominic S. David For S. Mukundan P. Giridharan	Counsel for Pet.	

ORDER

Counsels for both the parties are present. Counsel for R2 to R5 present and prayed for time to file counter to the main CP. At request, time is enlarged. Put up on 08.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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